

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

CHENNAI BENCH

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 29.09.2021 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

02.00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, the Acting Chairperson, and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH) (Ins) No. 231/2021	B. Parameshwara UDPA V Assistant PF Commissioner & Anr	B. Dhanaraj	
2.	Comp App (AT)(CH) (Ins) No. 232/2021	Gravity Healthcare V Bijoy Prabhakaran Pulipra & Anr	Harikumar G Nair Ramalingam VA	
3.	Comp App (AT)(CH)No. 36/2021	Nimmagadda Upendranath & 2 Ors V Lexus Technologies p Ltd & 12 Ors	S V Achary & Co Ravi Kiran Singh	

For Hearing (Part Heard)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT)(CH)(Ins) No. 166/2021	Committee of Creditors of Meenakshi Energy Ltd V Consortium of Prudent Arc & Vizag Minerals and Logistics P Ltd & anr With	Edward James	Joy Saha -R1 Ravishankar Devara Konda-R2
5.	Comp App (AT)(CH)(Ins) No. 174/2021	Ravi Sankar Devarakonda RP of Meenakshi Energy Limited V Consortium of Prudent Arc Limited & Vizag Minerals & Logistics Private Limited & Anr	J. Sagar Associates	Rubaina Khatoon -R1 Bishwajit Dubey -R2

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
6.	Comp App (AT)(CH) (Ins) No. 182/2021	Prakash Balasundaram & 9 ors V Shivdutt Bananjee & 2 ors WITH	Ashwariya Sinha Alok Singh Shubhi Sharma	R1 Served R2 Served R3 Served
7.	Comp App (AT)(CH) (Ins) No. 183/2021	Prakash Balasundaram & 9 ors V Shivdutt Bananjee & 37 ors	Ashwariya Sinha Alok Singh Shubhi Sharma	R1 Served R2 Served Memo Not Filed for Other Respondents
8.	Comp. Appl (AT)(CH)No. 09/2021	J. Somashekar Vs Innovative Studios Private Limited & 4 others	Santhosh Ukkur R. Venkataraman D. Senthilkumar	B. Dhanaraj R1 & R3, R4 Saravana prasad-Party in Person R. Sivaraman – R5
9.	Comp App (AT)(CH) (Ins)No. 96/2021	GE Capital Global energy Investments BV Vs SEW & Prasad Jointventure & anr	Tine Abraham Dwarakesh Prabhakaran	Avinash Krishnan Ravi Nitin Pavluri

For Directions (Completion of Pleadings/filing of Convenience Compilations)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
10.	TA No. 26/2021 (Comp App (AT)(INS)No. 1024/2020)	Aavanor Systems Private Limited V Pers Enterprises Private Limited	Mohit D Ram Karthick Seshadri	Ravi Ragunath Ms. Aakashi Lodha Ragav Rajeev Menon

11.	TA NO. 70/2021(Comp App (AT) No. 220/2020)	360 Realtors LLP V GM Infiniti Dwelling (India) P Ltd	Vaibhav Mahajan Srishti Girdhar	SP Singh Chawla
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For Assistance,

1.Asst.Registrar - PH No. : 044-2888 0500

CELL : 9444687246

2.Court Officer - PH No. : 044-2888 0450

CELL : 9445892169

By the order of Hon'ble Acting Chairperson

(Chennai Bench)